

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.279/2018 in O.A. No.516/2018

Monday, this the 14<sup>th</sup> day of May 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Kumari meera Sinha, d/o Mahabir Prasad  
Age 39 years  
r/o J-60, Sector 22,  
Noida, UP 201301

..Applicant  
(Applicant No.2 in O.A.)  
(Ms. Neelima Rathore, Advocate for Mr. U Srivastava, Advocate)

Versus

Ms. Geetanjali Gupta,  
Chairman,  
DSSSB, Govt. of NCT of Delhi  
FC-18, Karkardooma Institutional Area  
Delhi – 92

..Respondent

**O R D E R (ORAL)**

**Justice Dinesh Gupta:**

Learned proxy counsel for applicant submits that this C.P. has become infructuous, as the applicant (applicant No.2 in O.A.) has been allowed to fill her application form online. C.P. is dismissed as infructuous.

**( K.N. Shrivastava )  
Member (A)**

**( Justice Dinesh Gupta )  
Chairman**

**May 14, 2018**  
/sunil/